## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No.1228/(MAH)/2017

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.12.2017

NAME OF THE PARTIES:

Next Radio Ltd.

V/s.

Sanjeet Communications Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
19	Cost allishah	Advocate for Mex+ Radio Bla.	Si-
19	Reehma Rangivani	Sunject Communications PV+- Std. CACPOUNTS Manager	•

## ORDER CP 1228/I&BC/NCLT/MB/MAH/2017

- 1. Present both sides. A "settlement" is expected. Seeking time.
- 2. Adjourned to 12.12.2017.

Sd/-M.K. SHRAWAT Member (Judicial)

Date: 04.12.2017

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